



आयकर अपीलीय अधिकरण, चण्डीगढ़ न्यायपीठें, चण्डीगढ़
Income Tax Appellate Tribunal, Chandigarh Benches, Chandigarh

Constitution of Chandigarh Benches from 02.02.2026 to 06.02.2026
(06.02.2026 being Friday)/02.02.2026 से 06.02.2026 (दिनांक 06.02.2026 को
शुक्रवार) तक पीठों का गठन।

DATE	THROUGH VIRTUAL HEARING/ COURT ROOM	BENCH	HON'BLE MEMBERS
02.02.2026 to 05.02.2026	COURT NO. 1 HYBRID MODE	B	Sh. Rajpal Yadav, Hon'ble VP Shri Manoj Kumar Aggarwal, Hon'ble AM
02.02.2026 to 05.02.2026	--	A	Cancelled
02.02.2026 to 05.02.2026	--	SMC	Cancelled

Constitution of Chandigarh Benches from 09.02.2026 to 13.02.2026
(13.02.2026 being Friday)/ 09.02.2026 से 13.02.2026 (दिनांक 13.02.2026 को
शुक्रवार) तक पीठों का गठन।

DATE	THROUGH VIRTUAL HEARING/ COURT ROOM	BENCH	HON'BLE MEMBERS
09.02.2026 to 12.02.2026	COURT NO. 1 HYBRID MODE	B	Sh. Rajpal Yadav, Hon'ble VP Shri Manoj Kumar Aggarwal, Hon'ble AM
09.02.2026 to 12.02.2026	COURT NO. 2 HYBRID MODE	A and SMC	Shri Laliet Kumar, Hon'ble JM Shri Krinwant Sahay, Hon'ble AM

Note:

1. Webex ID for Court No. 1: 2513 936 4523 Password 12345 for Hybrid/Virtual Hearing.
2. Webex ID for Court No. 2: 2640 893 7949 Password 12345 for Hybrid/Virtual Hearing.
3. M.A's, Part Heard and Clarification cases will be heard by respective Members of the Bench as per cause list enclosed. The Virtual ID and password given above.


Assistant Registrar
